

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 118
CP No. (IB)- 80/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Shiv Health Foods LLP

... Operational Creditor

Versus

Jhandewalas Food Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

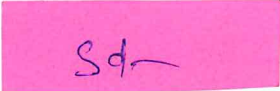
Present Through Video Conferencing: -

For the Operational Creditor : Prateek Kedawat, Adv.

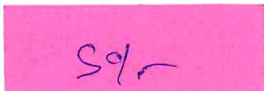
For the Corporate Debtor : Amit Dhall, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner/ Operational Creditor. Mr. Amit Dhall, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Petitioner has filed rejoinder vide Diary No. 1380/2024 dated 31.05.2024. Copy of the rejoinder may be furnished to the learned counsel for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 11.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 24, 2024